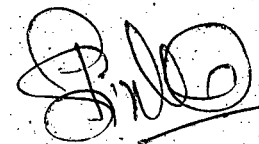


OA 294/06
Dt.8.5.2006

Shri Vikash Jha proxy counsel for the applicant.
Shri Nirmal Kumar, ld. ASC for the respondents.

ORDER [ORAL]

Shri Vikash Jha, ld. proxy counsel appearing for Shri M.P.Dixit, ld. counsel for the applicant submits that the relief sought, as per information received, has already been granted to the applicant hence this application may be allowed to ^{be} withdrawn. The ld. counsel for the respondents is also present who has no objection. This application is, therefore, disposed of as withdrawn.



[P.K.Sinha]VC

mps.